

**MINISTRY OF FOOD, AGRICULTURE,
COMMUNITY DEVELOPMENT AND
COOPERATION NOTIFICATIONS**

THE DEPUTY MINISTER IN THE
MINISTRY OF FOOD, AGRICULTURE,
COMMUNITY DEVELOPMENT AND CO-
OPERATION (SHRI D. ERLNG): Sir, I beg
to lay on the Table:—

- (a) a copy each of the following
Notifications of the Ministry of
Food, Agriculture, Community
Development and Cooperation
(Department of Food): —
 - (i) Notification G.S.R. No.
187, dated the 7th Feb
ruary, 1967, publishing
the Rice-Milling Industry
(Regulation and Licen
sing) Amendment Rules,
1967, under sub-section
(4) of section 22 of the
Rice-Milling Industry
(Regulation) Act, 1958.
[Placed in Library, See No.
LT-28/67.]
 - (ii) Notification G.S.R. No. 297,
dated the 3rd March,
1967 publishing the Food
Corporation (Tenth
Amendment) Rules, 1967
under sub-section (3) of
section 44 of the Food
Corporations Act, 1954.
[Placed in Library, See No.
LT-107/67.]
 - (iii) A copy each of four
Notifications, under subsection
(6) of section 3 of the Essential
Commodities Act, 1955.
[Placed in Library, See No.
LT-107/67].
- (b) a copy of the Ministry of
Food, Agriculture, Communi
ty Development and Co
operation (Department of
Agriculture) Notification
S.O. No. 3882, dated the 15th
December, 1966, issued under 4 of
the Agricultural Produce Cess Act,
1940. [Placed in Library, See No.
LT-32/ 67.1

**ANNUAL REPORT AND ACCOUNTS (1965-66)
OF THE CENTRAL WAREHOUSING
CORPORATION, NEW DELHI AND RELATED-
PAPERS**

SHRI D. ERING: Sir, I also beg to lay on
the Table a copy of the Annual Report and
Accounts of the Central Warehousing
Corporation, New Delhi, for the year 1965-66,
together with the Auditors' Report on the
Accounts, under sub-section (11) of section
31 of the Warehousing Corporations Act,
1962. [Placed in Library, See No. LT-27/67.]

**REVIEW OF THE FOOD AND SCARCITY
SITUATION IN INDIA**

SHRI D. ERLNG: Sir, I also beg to lay on
the Table a copy of the Review of the Food
and Scarcity Situation, in India. (Placed in
Library, See No. LT-98/67.)

**ANNUAL REPORT (1965-66) OF THE
KHADI AND VILLAGE INDUSTRIES
COMMISSION, BOMBAY**

THE DEPUTY MINISTER IN THE
MINISTRY OF COMMERCE (SHRI M.
SHAFI QURESHI): Sir, I beg to lay on the
Table a copy of the Annual Report of the
khadi and Villages Industries Commission,
Bombay, for the year 1965-66, under sub-
section (3) Of section 24 of the Khadi and
Village Industries Commission Ac., 1956.
[Placed in Library, See No. LT-117/67.]

**SUPPLEMENTARY DEMANDS FOR
GRANTS FOR EXPENDITURE OF
THE GOVERNMENT OF
RAJASTHAN FOR THE YEAR 1966-67.**

MR. CHAIRMAN: Shri Morarji Desai.

श्री गोडे मराहरी (उत्तर प्रदेश) :
श्रीमन्, मुझे आपत्ति है कि ये पेपर्स यहां सदन
की मेज पर रखे जायें; क्योंकि पिछले हफ्ते
यहां पर बहस हुई थी और यह करीब करीब
तय था कि जब तक इस सदन की इजाजत
नहीं मिलती है और प्रेसीडेंट का जो प्रो-
क्लेमेशन राजस्थान के बारे में है, उस पर बहस